RAJYA SABHA

Thursday, the 6th May, 2010/16th Vaisakha, 1932 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

MR. CHAIRMAN: Question No. 581.

*581. The Questioner (Shri Gireesh Kumar Sanghi) was absent.

Repair work in Government Quarters

- *581. SHRI GIREESH KUMAR SANGHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether Government is aware that due to repair work undertaken in Government Quarters of H-block, Kalibari, New Delhi, particularly in H-20, the balcony drainage pipelines have choked;
- (b) if so, whether Government has any information about various complaints registered in this regard with the local CPWD authorities and that these complaints were never addressed; and
- (c) if so, whether Government would ensure that these complaints are addressed without any further delay and the officials responsible for the delay in work are identified and asked to explain?

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): (a) to (c) A Statement is laid on the Table of the House.

Statement

- (a) Yes, Sir. During grit wash work for aesthetic improvement in 'H' Block, Kalibari Marg, New Delhi, certain complaints of chocking of balcony pipes were received.
- (b) and (c) A total number of 99 complaints were received. Out of these 90 complaints were attended to within a day. However, there was undue delay in attending complaints pertaining to three Houses namely H-484, H-486 and H-492. Explanation of concerned Executive Engineer, Assistant Engineer and Junior Engineer have been called for. In the meantime, they have been placed under suspension.
- DR. V. MAITREYAN: Sir, I have given a notice of suspension of Question Hour. ... (Interruptions)...
 - MR. CHAIRMAN: Please. ... (Interruptions)...
- DR. V. MAITREYAN: Sir, yesterday a television channel showed telephone tapping ... (Interruptions)...

MR. CHAIRMAN: Dr. Maitreyan, please. ...(Interruptions)... You shall not show ...(Interruptions)... You know the rules. ...(Interruptions)... Each one of you know the rules. ...(Interruptions)... No, this is incorrect. ...(Interruptions)... Please don't disrupt the Question Hour. ...(Interruptions)... No. ...(Interruptions)... I am sorry this will not be permitted. ...(Interruptions)... Please don't show the newspaper....(Interruptions)... Please don't show the newspaper here. ...(Interruptions)... Please go back to your places. ...(Interruptions)... Please go back to your places. ...(Interruptions)... Please go back to your places.

I am sorry, in this noise, nothing can be done. ...(Interruptions)... Please go back to your places. ...(Interruptions)... Please don't bring newspaper here. ...(Interruptions)... Please go back to your places. ...(Interruptions)... Please do not do this. ...(Interruptions)... Please do not do this. ...(Interruptions)... There shall be no slogan shouting here in the House. ...(Interruptions)... Please do not do this. ...(Interruptions)... The House is adjourned for ten minutes.

The House then adjourned at one minute past eleven of the clock.

The House reassembled at eleven minutes past eleven of the clock, MR. CHAIRMAN in the Chair.

MR. CHAIRMAN: Q.No. 581...(Interruptions)...

DR. V. MAITREYAN: Sir, we are on the same issue...(Interruptions)... Sir, are you the real Prime Minister of this country? ...(Interruptions)...

MR. CHAIRMAN: Dr. Maitreyan, please allow the Question Hour to proceed ...(Interruptions)... I am sorry...(Interruptions)... It is an extraneous matter...(Interruptions)... Don't throw the papers. You know the rules...(Interruptions)... This is an irresponsible behaviour. Please don't do it...(Interruptions)... Please go back to your places ...(Interruptions)...

SOME HON. MEMBERS: Dismiss Raja...(Interruptions)...

- MR. CHAIRMAN: Nobody is hearing you. You are shouting in vain, making a spectacle of yourselves. Please resume your places...(Interruptions)... Please go back to your places. I am sorry. This cannot be agreed to...(Interruptions)...
- DR. V. MAITREYAN: Who decides the Cabinet Portfolios? How are they working?...(Interruptions)...
- MR. CHAIRMAN: I will name the Member under rule 255. Please don't do this. ...(Interruptions)... I am sorry you cannot do this. I am requesting you please don't do this. This is incorrect...(Interruptions)...
- DR. V. MAITREYAN: Dismiss Raja...(Interruptions)... We are walking out in protest...(Interruptions)...

(At this stage, some Hon. Members left the Chamber)

MR. CHAIRMAN: Q.No. 581...(Interruptions)... This is really a disgraceful behaviour...(Interruptions)... Mr. Rajniti Prasad, you put your supplementary.

श्री राजनीति प्रसादः महोदय, मैं सप्लीमेंट्री क्वेश्चन पूछ रहा हूं और मैं दुख के साथ यह कहना चाहता हूं कि जो हमें मकान मिला है, हमने उसके बारे CPWD को कई बार शिकायत की है कि इसकी छत गिर रही है या नल बन्द हो गया है। Nobody has paid any heed to it.

सर, हमें मकान दिया गया है, तो उसकी देखरेख भी होनी चाहिए। It is a very sorry state of affair that we are making complaints to the CPWD but nobody has paid any heed to it. आपके लिए यह बाहर की चीज होगी और पता नहीं आपके घर की मरम्मत ठीक से होती है या नहीं होती है। सर, मेरा प्रश्न यह है कि जैसी सुनवाई बाहर के लोगों की कम्पलेंट पर होती है, क्या हमारी कम्पलेंट पर भी उसी तरह की सुनवाई होगी, इसकी तरफ कोई ध्यान देंगे? क्या आप इस पर कोई अंकुश लगाएंगे?

SHRI S. JAIPAL REDDY: Sir, I am aware of the fact that there is dissatisfaction about the performance of CPWD. But let me draw the attention of the House to the original question. The original question related to non-attendance to complaints and a particular instance was cited. Sir, the House should know that the Government, in this case, has responded promptly. In one case, where three flats were involved, the complaint of people was not attended to for three to four months although nine written complaints were given. Therefore, Sir, we have decided to place three Engineers, Junior Engineers, Assistant Engineer and the Executive Engineer, under suspension. This is not a complaint made by a Member of Parliament. I think, the complaints made by anybody, be they the Government employees or MPs, should be attended to scrupulously and effectively.

Sir, we are thinking of outsourcing the maintenance. We have decided to outsource the maintenance of, to begin with, South Avenue, Pandara Road and Shahjahan Road flats. We have already outsourced in regard to some other parts so that the CPWD Engineers could act in a competitive spirit.

MR. CHAIRMAN: Thank you.

प्रो. अनिल कुमार साहनी: सभापित महोदय, मैं आपके माध्यम से मंत्री महोदय से कहना चाहता हूं कि पिछले पांच-छह महीने से आर.के. पुरम के सेक्टर 8 में रहने वाले निवासियों को सीवर का मिला पानी पिलाया जाता था, जब उसकी कम्प्लेन्ट की गई तो, जहां तक जानकारी है, जो Executive Engineer है, जहां सीपीडब्ल्यूडी के ...(व्यवधान)...

श्री सभापति: आप सवाल पृछिए।

प्रो. अनिल कुमार साहनी: सर, सवाल यही है कि वहां सही पानी क्यों नहीं मिल रहा है? उनको वहां पर चार-पांच महीने से ठीक से पानी नहीं मिल रहा है, लोग बाहर से पानी खरीदकर पी रहे हैं, इस पर ध्यान दिया जाए। वहां का जो Executive Engineer, जो पदाधिकारी है, उस पर कार्यवाही कीजिए, यही मेरा सवाल है।

MR. CHAIRMAN: Thank you.

SHRI S. JAIPAL REDDY: Sir, the hon. Member has made a specific complaint. I will, certainly, get that attended to, and if the Executive Engineer is to be found in the wrong, we shall take action against him.

MR. CHAIRMAN: Thank you. Shri R.C. Singh.

श्री आर.सी. सिंह: सभापित जी, मंत्री जी की बात से पता चल रहा है कि ये सारी सी.पी.डब्ल्यू.डी. की व्यवस्था को ही आउटसोर्स करने जा रहे हैं। मैं इनसे जानना चाहता हूं, मैं वी.पी. हाउस में रहता हूं, वी.पी. हाउस का प्लान ही गलत है, उसमें इन्होंने एक रूम में किचन दी है तो दूसरे रूम में लेट्रिन दी है ...(व्यवधान)...

श्री सभापति: देखिए, यह सवाल नहीं है।

श्री **आर.सी. सिंह**: सर, मैं सवाल बता रहा हूं, क्या ये अपने डिपार्टमेंट से उसकी प्रोपर प्लानिंग करा सकेंगे ताकि हमारी प्राइवेसी रह सके?

श्री **रुद्रनारायण पाणि**: आउटसोर्स कहिए।

श्री आर.सी. सिंह: आउटसोर्स तो मैंने कहा ही है।

श्री रुद्रनारायण पाणि: सर, ये आउटसोर्स शुरू कर रहे हैं।

MR. CHAIRMAN: Sorry. This is not a question which relates to the main question. Q. 582.

श्री आर.सी. सिंह: आउटसोर्स के बारे में तो बता दीजिए।

श्री सभापति: नहीं, आप बैठ जाइए।

Housing for Urban Poor under NUHHP

*582. SHRI PENUMALLI MADHU: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the aims and objectives of the National Urban Housing and Habitat Policy (NUHHP) with regard to providing housing to the urban poor by promoting Public Private Partnership.
- (b) whether any projects under this policy have been undertaken in the State of Andhra Pradesh;
 - (c) if so, the details of the projects and the progress thereof; and
 - (d) the subsidy amount given for various categories of houses under the above schemes?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (d) A Statement is laid on the Table of the Sabha.

Statement

(a) to (d) The National Urban Housing and Habitat Policy (NUHHP) 2007 seeks to promote sustainable development of habitat in the country with a view to ensuring equitable supply of land, shelter and services at affordable prices to all sectors of urban society. Given the severity of shortages of housing and basic services like potable water, well laid out draining system, sewerage network, sanitation facilities, electricity, roads and appropriate solid waste disposal in urban areas, the policy seeks to promote the involvement of multiple stakeholders and various types of public-private partnerships to realize the goals of the policy of 'Affordable Housing for All'.

The Central Government has sought to promote private stakeholder involvement in creating affordable housing stock through the scheme entitled 'Affordable Housing in Partnership'.